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Title : Introduction of the Prevention Of Cruelty To Animals (Amendment) Bill, 2009 (Amendment of section 11, etc.)

SHRI FRANCISCO COSME SARDINHA (MORMUGAO): I beg to move for leave to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Cruelty to Animals Act, 1960."

The motion was adopted.

SHRI FRANCISCO COSME SARDINHA : I introduce the Bill.

* Published in the Gazette of India, Extraordinary , Part –II, Section-2, dated 13.02.09

MR. DEPUTY-SPEAKER: The House shall now take up further consideration of the Bill moved by Shri Chandrapan.

Shri Adhir Chowdhury.